

HIGH COURT OF BOMBAY AT GOA, PANAJI

No. HCB/GOA/A-4/2016

Date: 21st December, 2016

NOTICE

The following is the working arrangement of Honourable Vacation Judges during the ensuing Christmas Vacation 2016 commencing from Sunday the 25th December, 2016 to Tuesday the 3rd January, 2017 (inclusive of suffix holidays i.e. Saturday, the 24th December 2016).

- 1. THE HONOURABLE SMT. JUSTICE ANUJA PRABHUDESSAI**
from 24th December 2016 to 28th December, 2016**Court Hall No. I**
- 2. THE HONOURABLE SHRI JUSTICE M. S. SONAK**
from 29th December, 2016 to 3rd January, 2017**Court Hall No. I**

The urgent Judicial matters will be taken up by the Vacation Judges on **27th December, 2016 and 2nd January, 2017 at 11.00 a.m.** in Court Hall No. I.

In all applications for Bail, 48 hours Notice (in case out of Panaji) and 24 hours Notice (in case from Panaji) should be given to the Government Pleader/ Public Prosecutor.

The following Officers / Officials are posted for duty during the period mentioned against their names:

Sr. No	24th December 2016 to 28th December, 2016
1	Shri Santosh Mhamal, Sr. Pvt. Secretary to the Hon'ble Judge Mob. No.9922301596
2	Smt. Andreza R. Pereira, Private Secretary Mob. No. 9822989842
3	Shri Satish Aher, Private Secretary Mob. No. 9890527927
4	Smt. Utkarsha Gauns, Section Officer (Court Superintendent) Mob. No.9405511442
5	Smt. Esha Vaigankar, Assistant Mob. No. 9822686737
6	Smt. Vinita V. Naik, Stenographer Grade I Mob. No. 9881276256
7	Shri Tulshidas Korgaonkar, Chobdar Mob : 8308162230
8	Shri Chandrakant Ugvekar, Peon Mob:9421152366

Sr. No.	29th December, 2016 to 3rd January, 2017
1	Shri Mukund Ambulkar, Private Secretary Mob. No. 9423633111
2	Smt. Niti K. Haldankar, Personal Assistant Mob. No. 9423503733
3	Shri. Amrut Tari, Personal Assistant Mob. No. 9420819967
4	Smt. Felicidade Barbosa, Section Officer (Court Superintendent) Mob. No. 9923435434
5	Smt. Maria Aura Pereira, Shorthand Writer (Higher Grade) Mob.8551062825
6	Shri Babi Chari, Chobdar, Mob: 8975221162
7	Shri Pramod Naroji, Peon Mob : 9764017303

Contact details quoted above is for the general information of Litigants and the Lawyers moving the matter before the Vacation Judges. **Nobody should contact Their Lordships directly either personally or on phone and the appointments with Their Lordships to attend Court business should be fixed only through Vacation Court Superintendent.**

(S. C. Chandak)
Registrar (Adm.)

Note : The staff posted for duties shall ensure that they coordinate within themselves about performing the duties as and when required so that no inconvenience is caused to Court working.

Copy for necessary action to:

1. Shri P. M. Shinde, Deputy Registrar
2. Shri G. M. Redkar, Assistant Registrar
3. Librarian
4. Section Officer (Judicial/Board)
5. Concerned Officers/Officials
6. Section Officer (Computer Section)
7. Notice Board (2 copies)
8. A.G.'s Office
9. The Secretary, High Court Bar Association, Panaji